

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 12 of 2012 &
I.A. No. 383 of 2012 in
Appeal No. 17 of 2012**

Dated : 4th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Ajmer Vidyut Vitran Nigam Ltd.

**...Review Petitioner/
Appellant (s)**

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant/(s) : Mr. Shyam Moorjani
Review Petitioner

Counsel for the Respondents : Mr. C.K. Rai for R.1
Mr. P.N. Bhandari for R.2

ORDER

Heard the learned counsel for the parties.

Order is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg